

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:800

ANSWERED ON:26.02.2001

PUBLIC MOBILE RADIO TRUNKING SERVICES

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;Y.S. VIVEKANANDA REDDY

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Telecom Regulatory Authority of India (TRAI) has recommended unlimited competition and no separate entry fee for issuing fresh licences for Public Mobile Radio Trunking Services;
- (b) if so, whether TRAI has submitted its recommendations to the Government for serving areas in metropolitan cities;
- (c) if so, whether the Government have considered this recommendation; and
- (d) if so, the time by which a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) Yes, Sir.

(b) Yes, Sir.

(c) and (d): The recommendations of TRAI regarding the terms and conditions for fresh licences of Public Mobile Radio Trunking Service (PMRTS) have been considered by the Government. A back reference with regard to certain aspects of the recommendations has been made to TRAI on 12th February, 2001 in terms of TRAI (Amendment) Act, 2000. After receipt of TRAI's further response, a final decision shall be taken by the Government in due course.